

**IN THE HIGH COURT OF JUDICATURE AT PATNA**

**TENDER NOTICE -1/2014-15(Purchase Cell)**

Sealed tenders with samples are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops or institutions and requisite experience for supply of liveries and misc. items as also financial capacity to execute the orders for supply of following articles on purchase:-

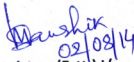
<b>A. For Summer Uniform</b>	
Name of the Articles	Total expected requirement
White Terri cotton cloth	875.70 mtrs.
Khaki Terri cotton cloth	402 mtrs.
Poplin	34.40 mtrs.
Rubia	16 mtrs.
Sari	16 pcs.
Malmal	4833 mtrs. (18mtrs X 268 than + 9mtr X 1 than
<b>B. Shoes, Socks, Brush ,Polish, etc.</b>	
Shoes (Black)	390 pairs
Sandal	390 Pair
Ladies Sandal	28 pair
Socks	780 pairs.
Ladies Socks	28 pairs

Shoe Brush	404 pcs.
Shoe Polish	404 pcs.
<b>C. Golden Kullah, Brass Button with ring, etc.</b>	
Brass button with ring etc.	242 Dozens
Golden Kullah with eyelet	268 pcs.
Round Brash Badge of P.H.C.	34 pcs.
<b>D. Lether Belt, Badge &amp; Driver Cap</b>	
Lether Belt	15 pcs.
Shoulder Badge	15 pcs.
Driver Cap	15 cs.
<b>E. For Winter Uniform with accessories</b>	
Red woolen cloth	101.5 mtrs.
Khaki woolen cloth	90 mtrs.
Navy blue woolen cloth	108.5 mtrs. (108.05)
Lining Cloth	228 mtrs.
Golden Jhalar	10.2 mtrs.
Golden lace(1.6")	59.5 mtrs.
Golden Lace(0.6")	117.5 mtrs.
Narrow Lace	329mtrs.
<b>F. Rain coat/ Umbrella</b>	
Blanket	225 pcs.
Rain Coat	9 pcs.
Umbrella	35 pcs. or As per requirement.
<b>G. Misc. Articles</b>	
Duster (Flannel) (36"x36")	250 pcs.
Duster (cotton) (36"x36")	1522 pcs

The tender in sealed cover with samples and all requisites must reach this Court within three weeks from the date of publication. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

**Terms and Conditions:-**

- (i) The material/ articles should be in good condition of specified specification having the original packing intact as per samples.
- (ii) The rate quoted in tender should be inclusive of all taxes.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in triplicate at the time of supply of articles.
- (v) The Court reserves the right to accept or reject any or all quotations.
- (vi) Copy of latest Income Tax return/ Sale tax clearance Certificate, Sales tax registration Certificate, VAT Number and PAN be furnished along with the tender.
- (vii) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- (viii) An earnest money of 5% of purchase value in the form of Bank Draft in favour of the Registrar General, Patna High Court will also be required to be deposited in the Court which is refundable at the time of final deal.
- (ix) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.
- (x) The quantity of the articles may be increased or decreased as per the requirement.
- (xi) The supply order may be given on quarterly basis or as per the requirement of the court.
- (xii) For detail information, please visit Court's Website:- <http://patnahighcourt.bih.nic.in>.

  
Registrar (Estt.) I/c

Patna High Court.